

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 20.12.2023

COURT OF REGISTRAR

(VIRTUAL MODE)

11:30 A.M.

Click here to join VC:

<https://nclatvc.webex.com/meet/registrar-court>

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 6034 of 2023 in Comp. App. (AT) (Ins.) No. __ of 2023	Assam Company India Ltd. Vs. Gujarat Hydrocarbons and Power SEZ Ltd.	Ajay
2.	I.A. No. 6018 of 2023 in Comp. App. (AT) (Ins.) No. __ of 2023	Abhiyan Developers Pvt. Ltd. Vs. Shreepati Build Infra Investment Ltd.	Astha Sharma
3.	I.A. No. 6041 of 2023 in Comp. App. (AT) (Ins.) No. __ of 2023	Jet Aircraft Maintenance Engineers Welfare Association Vs. Ashish Chhawchharia	Anshula Grover
4.	I.A. No. 6038 of 2023 in Comp. App. (AT) (Ins.) No. __ of 2023	CA Rajeev Bansal Vs. Soma-Indus Varnasi Aurangabad Tollway Pvt. Ltd.	Abhinav Mishra
5.	I.A. No. 6037 of 2023 in Comp. App. (AT) No. __ of 2023	Umesh Phalpher Vs. U.G. Hotel & Resorts Ltd. & Ors.	Hemant Raj

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By order
-sd/-
Assistant Registrar